

7

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/298/ (IB)/2017  
NAME OF THE PETITIONER(S) : PIONEER LOTTERIES  
NAME OF THE RESPONDENT(S) : VIJAYA PRODUCTION PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. R. Govindarajan, counsel for Petitioner  
Mr. Umeshwaran, counsel for Respondents.

**ORDER**

Counsel representing both the sides present. Counsel for petitioner filed a memo to the effect that the matter has been settled out of court and prayed for withdrawal of the petition. The memo filed by him is taken on record. Prayer is granted. The petition is dismissed as withdrawn. To this effect, the counsel for petitioner has also made an endorsement on the petition.

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))